

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 29th August, 2019.

No. 160/A: Transfer order of Mr. Abhimanyu Kumar, Civil Judge (Sr. Div.) -I-cum-ACJM, Ramgarh [Under orders of transfer on promotion as District & Additional Sessions Judge, Pakur] at Serial no. 36 of this Court's Notification No. 116/A dated 18th July, 2019 is hereby recalled and he is posted as District & Additional Sessions Judge, Ramgarh .

Other contents of the aforesaid Notification No. 116/A dated 18th July, 2019 shall remain unchanged.

By order of the Court,

Sd/-(Ambuj Nath)
Registrar General

Memo No. 3104 / Apptt. _____ Dated Ranchi, the 29th August, 2019
Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General

29.8.19